

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1997
ANSWERED ON:21.07.2004
REGULARISATION OF DAILY WAGE EMPLOYEES
Rawat Shri Bachi Singh

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether daily wage employees are working in the offices of the Staff Selection Commission for the last seven years;
- (b) if so, whether the Government proposes to regularize their services;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b),(c) & (d): As on date, there are 57 casual workers (47 with temporary status and 10 without temporary status) working in the Staff Selection Commission. Their services could not be regularized as adequate number of vacancies are not available in the Group `D` posts of the Staff Selection Commission.